

4

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.70/BB/ 2018	-	Admission	252(3)	M/s Red Ace Media Pvt Ltd Vs ROC

SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

*HARI GR  
COMPANY SECRETARY  
9448804711*

*RED ACE MEDIA  
PVT LTD.*

*[Signature]*

**ORDER**

Matter is listed today for admission. PCS for Petitioner Company is present. Registry has pointed out some defects. PCS is directed to comply with the same. List it on 06.03.2018.

*[Signature]*  
Member (T)

*[Signature]*  
Member (J)